## HIGH COURT OF ORISSA: CUTTACK

Notice No. OHC-COMP-PRCMNT-0005-2022/ 11491, Dated: 19.07.2024

NOTICE OF TENDER FOR PROCURING SUPPLY, INSTALLATION, TESTING, COMMISSIONING & MAINTENANCE OF 01 (ONE) HIGHER / EQUIVALENT MODEL OF SAMSUNG TABLET S9 PLUS (TOP END MODEL) ALONG WITH KEYBOARD AND COVER, SPEED CHARGE ADAPTER, PENDRIVE ADAPTER AND TEMPERED GLASS

High Court of Orissa, Cuttack invites bids in sealed envelope addressed to The Registrar (Judicial) for supply, installation, testing, commissioning & maintenance of higher / equivalent model one SAMSUNG Tablet S9 Plus (Top end Model) along with Keyboard and Cover, Speed Charge Adapter, Pendrive Adapter and Tempered Glass with one year warranty under the following terms and conditions:-

- Supply, installation, testing, commissioning & maintenance of one higher / equivalent model of SAMSUNG Tablet S9 Plus (Top end Model) to be procured along with Keyboard and Cover, Speed Charge Adapter, Pendrive Adapter and Tempered Glass with one year warranty is to be made by the successful bidder within seven days after award of the purchase-cum-work order.
- 2. The bidder must provide all necessary technical support services for the supplied item till expiry of warranty period, if any.
- 3. In case where the aforesaid item becomes non-functioning during the validity of warranty period, the successful bidder must replace the same with a new one.
- 4. The participating bidder must submit the duration of validity of bid.
- 5. The bids should be valid for 180 days.
- 6. Conditions violating in any forms/ manner from the Agreement elicit penalty without assigning any reason thereof. Work must be fit to the timeline to be completed.
- 7. Timely Servicing / rectification of defects during warranty period: after having been notified of the defects/ service requirement during warranty period, vendor has to complete the required Service / Rectification within 3-days time limit. If the vendor fails to complete service / rectification with defined time limit, a penalty of 0.5% of Unit Price of the product

- shall be charged as penalty for each week of delay from the Vendor. Vendor can deposit the penalty directly else the High Court shall have a right to recover all such penalty amount from the Performance Security (PBG).
- 8. Performance Security (PBG) i.e. Bank Guarantee of Rs.15,000/- having validity till 31<sup>st</sup> August, 2025 to be submitted in the name of "The Registrar (Judicial), High Court of Orissa, Cuttack-753002' by the successful bidder within seven days after award of bid.
- 9. Price quotations and technical specification should be submitted only by Registered Post in two sealed envelopes to the Registrar (Judicial), High Court of Orissa, Cuttack on <u>12.08.2024</u> at 05.00 P.M. Bid documents received after last date and time of submission shall not be considered.
- 10. Important Dates/ Time:-

Start date: 19.07.2024;

Last Date of submission of both technical and financial bid: 12.08.2024 till 05.00 P.M;

- 11. The Court shall take into consideration eligibility of a bidder while considering the technical and financial bid.
- 12. The price quotation of ineligible bidders shall not be opened/considered.
- 13. High Court of Orissa reserves the right to amend or withdraw any of the terms and conditions mentioned as above or to reject any or all tenders without giving any notice or assigning any reason thereof.
- 14. The bidder must provide the quoted model with detailed technical specifications.
- 15. The bidder must have submitted the OEM authorization certificate.
- 16. The bidder must clearly filled up and submitted the details of Annexure-A.
- 17. High Court of Orissa reserves the right to demand additional quantity as and when required with the same price and terms and conditions.

Registrar (Judicial), High Court of Orissa

## Memo No. OHC-COMP-PRCMNT-0005-2022/11402(2) Dated: 19.07.2024

Copy forwarded for publication in:

- 1. High Court of Orissa Notice Board for kind information
- 2. High Court of Orissa Website for kind information.

Central Project Coordinator

## **BIDDER INFORMATION/ ELIGIBILITY CRITERIA**

Reg	istered Name of the Fir	rm / Company, etc.:			
Add	lress of the Registered	Office of the Firm / Com	npany, etc.:		
Tele	elephone Phone: Fax:		Fax:	Official E-Mail ID:	
Add	lress of the Service Cer	ntre in Cuttack/Bhubanes	swar:		
Tele	ephone Phone	: Fax:		Official E-Mail ID:	
1	Contact Details of the	e Person in the Service (	Centre authorized to n	make communication with Orissa High Court	
2	Name			The second state of the se	
	Designation				
	Phone/Mobile No.	1020 200			
	Fax No.				
	E-Mail ID		4 8 <u>1</u> 18 1 21		
3	Whether OFM author	rization certificate has be	een submitted? Ves/	No	
	Name of OEM	Inzation certificate has b	cen submitted: Tes/	110	
4	Company / Firm etc.	Details			
	Type of Company (P Ltd./OEM/ Authorize Proprietorship)	SU / Pub. Ltd./Pvt. ed Business Partner,			
	Registration	istration No. & Date of			
	Year of Incorporation	n / establishment			
	GST Registration Ce	rtificate			
	PAN No. (Copy to be	e enclosed)			
5	Whether Repair/serv Owned / Franchise	ice Centre is Company			
	Number of Permaner	nt Technical Staff			
	Type of repair / servi	ce work attended to			
	Any type of repair / s	service work that in this Repair Centre			
		e repairs be undertaken			
		have submitted make		rders and reference of the Contact Person umber) must be attached.	
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	document for supply, installation, testing, maintenance & commissioning of the items mentioned in the bid document in any Government Department / Public Sector Undertaking in the last three years			
	Turnover of the bidder generated from services related to supply, installation, testing, maintenance & commissioning of the items mentioned in the bid document during the last three financial years should be at least of Rs.15lakhs. (Yes/ No). Copy of the supporting documents to be submitted.			
6	Whether Self-Declaration of the bidder as to not black listed by any Government Department / PSU submitted? Yes/No			
7	Financials	2021-2022	2022-2023	2023-2024
E	i. Profit			
	ii. Whether Copies of Audited Balance Sheet & Profit and Loss A/c for the last three financial years are enclosed duly countersigned / signed by Charted / Cost Accountant.			
8	Details of the Government Departments /	Year	Organisation	
	Public Sector Undertakings where the firm has supplied, installed, tested, maintained &	2021-2022		
	commissioned the items mentioned above	2021-2022		
	along with Year	2023-2024		•
9	Copies of work order enclosed			
10	Email ID of bidder where complaint of defect shall be lodged			
11	Email ID where escalation to be made if complaint not resolved within due time		a ·	

Please enclose references towards above criteria in your bid documents mentioning page numbers of the said references in the bid document.